

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1355/(MAH)/2017
CA No.

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: India Ener-Gen Pvt.Ltd.
V/s.
D.S. Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|----------------|---|
| 1 | Adv. Minal Dedhia i/b malvi Ranchoddas & Co. | For Petitioner |  |

ORDER

CP No.1355 / I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel having sought time for communicating the date of hearing to the Corporate Debtor, at his request, list this matter on 21.9.2017 with a direction to the Petitioner to intimate next date of hearing to the Corporate Debtor, as prescribed under Adjudicating Authority Rules.

List this matter on 21.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)